

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.NO.2 IN
Petition(s) for Special Leave to Appeal (Civil) No(s).32260/2010

(From the judgement and order dated 10/08/2010 in CMWP No. 38095/2008 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P.& ORS. Petitioner(s)

VERSUS

AJIT SINGH & ORS. Respondent(s)

(With appln(s) for modification/clarification and prayer for interim relief and office report)

Date: 14/03/2011 This Petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE A.K. PATNAIK

For Petitioner(s) Mr. D.K. Goswami, Adv.
 Mr. Anuvrat Sharma, Adv.
 Ms. Alka Sinha, Adv.

For Respondent(s) Mr. A.Venayagam Balan, Adv.

UPON hearing counsel the Court made the following
O R D E R

Perused the letter. Finally, adjourned by two weeks to file rejoinder and reply to I.A. No.2.

(Ravi P. Verma)
Court Master

(M.S. Negi)
Court Master